

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.573/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Gautam Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394, 100 to 104


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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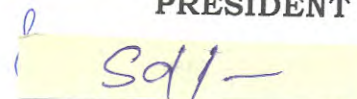
1.	Mivedita N. Sardar	Advocate	Gautam Trademart Pvt Ltd	
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2. Nawal Kishore The Advocate Union of India. M.K.P.
with Siddhant Acharya. / ROC/Rajasthan
Senior panel counsel

ORDER

For Order, see C.P. No. 564 of 2016.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi